

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.  
CAUSE LIST FOR 28/02/2018 (WEDNESDAY)**

| <b>S.No.</b> | <b>File No.</b> | <b>Case Particulars</b>              | <b>Purpose</b> |
|--------------|-----------------|--------------------------------------|----------------|
| 1            | 305             | CONCEPT INFRA ESTATE PRIVATE LIMITED | Arguments      |
| 2            | 356             | Anil Bhagwan Rihwani (Objection)     | Arguments      |
| 3            | 420             | Dharmender Singh s/o Bhagnwan Singh  | Orders         |
| 4            | 421             | Bharat Singh s/o Hokam Singh         | Orders         |
| 5            | 422             | Nathu Singh s/o Dhanalal Ji          | Orders         |
| 6            | 424             | Shivlal s/o Ram Singh                | Orders         |
| 7            | 425             | Harinayan s/o Mangilal               | Orders         |
| 8            | 426             | Shivnaryan s/o Mangilal              | Orders         |

*Be udh det  
21/2/18*